

C. A. T. Bench, JAIPUR

Date of Order

Orders

15-12-92

Mr. J.K. Kaushik, Counsel
for the applicant

Mr. Manish Bhandari,
Counsel for the respts.

Mr. J.K. Kaushik
Submits that he has
no instruction from the
applicant. Accordingly,
the OA is dismissed in
default.

(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman

Copy sent to
the opp. Counsel &
Respt. Counsel
vide 34655
Date 4-1-93
11/93

DEPUTY REGISTRAR

Central Jail, Jaipur
121601